

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 318/GT/2014**

Subject : Determination of tariff for Rihand Super Thermal Power Station Stage-II (2X500 MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Uttar Pradesh Power Corporation Ltd. & 12 Others

**Petition No. 299/GT/2014**

Subject : Revision of tariff for NCTPS Dadari Stage-I (840MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Uttar Pradesh Power Corporation Ltd. & 4 Others

**Petition No. 330/GT/2014**

Subject : Determination of tariff for NCTPS Dadari Stage-I (840MW) for the period 2014-19.

Petitioner : NTPC

Respondents : Uttar Pradesh Power Corporation Ltd. & 4 Others

**Petition No. 263/GT/2014**

Subject : Determination of tariff for Ratnagiri Power Station (1967.08 MW) for the period 2014-19.

Petitioner : Ratnagiri Gas and Power Pvt. Ltd

Respondents : Maharashtra State Electricity Distribution Company Limited & Others

Date of hearing : **24.5.2016**

Coram : Shri Gireesh. B. Pradhan, Chairperson  
Shri A.K.Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K Iyer, Member

Parties present : Shri Ajay Dua, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Nishant Gupta, NTPC  
Shri Neeraj Kumar, NTPC  
Shri S.K Jain, NTPC  
Shri Rajeev Choudhary, NTPC  
Shri Bhupinder Kumar, NTPC  
Shri T. Vinodh Kumar, NTPC



Shri J.S Chordia, RGRPL  
Shri Arshad Jilani, RGPL  
Shri C.A Manish Grag, UPPCL and BYPL  
Shri R. B Sharma, Advocate, BRPL  
Ms. Megha Bajpeyi, BRPL  
Shri Nishant Grover, BYPL  
Shri Sameer Singh, BYPL  
Shri Abhishek Srivastava, BYPL

**Record of Proceedings**

Due to the paucity of time, hearing in the above petitions was adjourned to 14.6.2016.

By Order of the Commission

Sd/-  
(T. Rout)  
Chief (Legal)

